

MEWAT ZINC LIMITED

(CIN: L27204DL1991PLC046120) ("MZL" /TARGET COMPANY"/"TC")

Registered Office: 1/24, Bansli House, Asaf Ali Road, New Delhi, Delhi, 110002 Phone No. +91-11-23234316

Email: mewatzinc@gmail.com Website: www.mewatzinc.com

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Gopal Zanwar (Acquirer-1), Mr. Kiran Shamsundar Zanwar (Acquirer-2) and Mr. Mayur Shrikant Zanwar (Acquirer-3) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter no. SEBI/HO/CFD/DCR2/P/OW/12348/2022 dated 24th March, 2022 in respect of Open Offer ("Offer") for the acquisition up to 10,14,770 Equity Shares of Rs. 10/- each representing 25.37% of the total equity and voting share capital of the Target Company at a price of Rs. 10/- per share. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions) and Navshakti - Marathi Daily (Mumbai edition) on 14th February, 2022.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

ACTIVITY	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	07.02.2022	Monday	07.02.2022	Monday
Publication of Detailed Public Statement in newspapers	14.02.2022	Monday	14.02.2022	Monday
Submission of Detailed Public Statement to BSE, CSE, Target Company & SEBI	14.02.2022	Monday	14.02.2022	Monday
Last date of filing draft letter of offer with SEBI	21.02.2022	Monday	17.02.2022	Thursday
Last date for a Competing offer	08.03.2022	Tuesday	08.03.2022	Tuesday
Receipt of comments from SEBI on draft letter of offer	15.03.2022	Tuesday	24.03.2022	Thursday
Identified date*	17.03.2022	Thursday	25.03.2022	Friday
Date by which letter of offer be dispatched to the shareholders	25.03.2022	Friday	04.04.2022	Monday
Last date for revising the Offer Price	31.03.2022	Thursday	07.04.2022	Thursday
Comments from Committee of Independent Directors of Target Company	30.03.2022	Wednesday	06.04.2022	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	31.03.2022	Thursday	07.04.2022	Thursday
Date of Opening of the Offer	01.04.2022	Friday	08.04.2022	Friday
Date of Closure of the Offer	18.04.2022	Monday	25.04.2022	Monday
Payment of consideration for the acquired shares	02.05.2022	Monday	10.05.2022	Tuesday
Final report from Merchant Banker	10.05.2022	Tuesday	18.05.2022	Wednesday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS MR. GOPAL ZANWAR, MR. KIRAN SHAMSUNDAR ZANWAR AND MR. MAYUR SHRIKANT ZANWAR

**NAVIGANT CORPORATE ADVISORS LIMITED**

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SEBI Registration Number: INM000012243

Contact Person: Mr. Sarthak Vijlani

Place: Mumbai

Date: March 28, 2022